

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

Sub: High Court of Andhra Pradesh – Letter from the Director, National Judicial Academy, Bhopal – South Zone - I Regional Conference on "Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities" (P-1203) on 1st and 2nd February, 2020 at Hyderabad – Nominations of Judicial Officers– Reg.

Order Roc.No.683/SO/2019, dated 16.12.2019

The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the South Zone-I Regional Conference on "Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities" scheduled to be held on 1st & 2nd February, 2020 at Hyderabad.

Principal District and Sessions Judges

Sri/Smt/Ms.

1. Aruna Sarika, Prl. District & Sessions Judge, Anantapur.
2. A.V. Ravindra Babu, Prl. District & Sessions Judge, Chittoor.
3. A. Hari Haranadha Sarma, Prl. District & Sessions Judge, Guntur.
4. G. Srinivas, Prl. District & Sessions Judge, Kadapa.
5. G. Venkata Krishnaiah, Prl. District & Sessions Judge, Nellore.
6. P. Venkata Jyothir Mayi, Prl. District & Sessions Judge, Prakasam.
7. M. Babitha, Prl. District & Sessions Judge, Srikakulam.
8. B.S. Bhanumathi, Prl. District & Sessions Judge, Visakhapatnam.

Chief Judicial Magistrates

Sri/Smt/Ms.

1. P. Tirumala Rao, Chief Judicial Magistrate, Anantapuram.
2. R. Srilatha, Chief Judicial Magistrate, Chittoor.
3. M. Rama Krishnam Raju, Chief Judicial Magistrate, East Godavari at Rajahmundry.
4. K. Satyanaga Bala Prasad, Chief Judicial Magistrate, Guntur.
5. M. Subha Vani, Chief Judicial Magistrate, Kadapa.
6. N. Saraswathi, Chief Judicial Magistrate, Krishna at Machilipatnam.
7. S. Chinna Babu, Chief Judicial Magistrate, Kurnool.
8. T. Haritha, Chief Judicial Magistrate, Nellore.
9. Bommathula Sobha Kumari, Chief Judicial Magistrate, Prakasam at Ongole.
10. P. Vijaya Durga, Chief Judicial Magistrate, Visakhapatnam.

Further, while enclosing the questionnaire received from the NJA, you are instructed to submit the duly filled in questionnaire, by 5th January, 2020.


**REGISTRAR (IT-cum-CPC)
I/C REGISTRAR GENERAL**

The Individuals concerned.

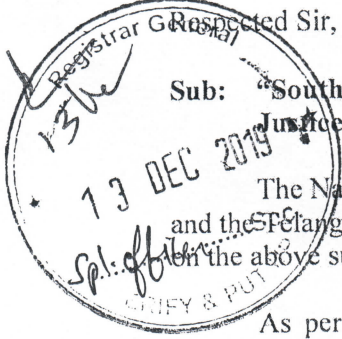
The Registrar(IT-cum-CPC), with a request to place the same in the official website of the High Court.



NATIONAL JUDICIAL ACADEMY

K. UTHIRAPATHY
Registrar (Administration)

Ref: NJA/Reg(Admn)/P-1203/2019/ 5007
Dated: 13th December, 2019



Respected Sir,

Sub: "South Zone: Regional Conference on Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities" (1st & 2nd Feb., 2020) [P-1203]

The National Judicial Academy (NJA), in collaboration with the Telangana High Court and the Telangana State Judicial Academy, is organizing the South Zone Regional Conference on the above subject at Hyderabad on 1st & 2nd February, 2020.

As per the schedule, the Conference will include deliberation upon the Fiscal and Budgetary Planning, and on Cadre Management at the level of the District Judiciary. Hence, the Academy has prepared certain Questionnaires to be filled by the nominated judicial officers.

1. **Questionnaire on Assessment of Manpower Requirements**
(To be filled by Registrar General/ Registrar dealing with Recruitment Process)
2. **Questionnaire on Assessment of Fiscal Requirements**
(To be filled by Registrar dealing with Preparation of Budget)
3. **Questionnaire on Assessment of Manpower Requirements**
(To be filled by Principal District & Sessions Judge/ Chief Judicial Magistrate nominated for the Conference)
4. **Questionnaire on Assessment of Fiscal Requirements**
(To be filled By Principal District & Sessions Judge nominated for the Conference)

The aforementioned Questionnaires are enclosed with the letter.

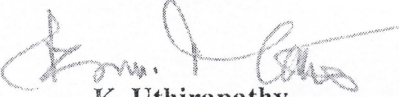
I request you to kindly circulate the templates to the concerned judicial officers directing them to provide the necessary details to NJA. I further request you to kindly email the compiled responses of all the nominated judicial officers **latest by 10.01.2020** to the emails of the Programme Coordinators - Mr. Yogesh Pratap Singh (yogesh.pratap@nja.gov.in) and Mr. Prasadh Raj Singh (prasadh.singh@nja.gov.in).

We await your gracious response and participation.

With warm regards,

Yours sincerely,

Encl: As above


K. Uthirapathy

To,
The Registrar-General
High Court of Andhra Pradesh
Amaravati – 522 007 (A.P.)

NATIONAL JUDICIAL ACADEMY



Regional Conference on Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities (P-1203)

QUESTIONNAIRE ON ASSESSMENT OF FISCAL REQUIREMENTS

(To be filled by Principal District & Sessions Judge nominated for the conference)

*Data to be provided for the **current financial year**. Provide information requested in the questionnaire in a point-wise manner.*

Kindly provide the details as an Annexure.

1. Is there any provision for preparation of a District-wise budget?
2. Specify the major heads under which expenses are estimated in the budget for your District.
3. Specify the process/ methodology currently adopted for assessment of financial requirements.
4. What are the challenges/obstacles faced in the budgetary process?
5. Methodology adopted to assess future financial requirements?

Responses to be forwarded by e-mail to the programme co-ordinators.

- 1) Mr. Yogesh Pratap Singh, Faculty, NJA – yogesh.pratap@nja.gov.in
- 2) Mr. Prasadh Raj Singh, Faculty, NJA – prasadh.singh@nja.gov.in

NATIONAL JUDICIAL ACADEMY



Regional Conference on Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities (P-1203)

QUESTIONNAIRE ON ASSESSMENT OF MANPOWER REQUIREMENTS

(To be filled by Principal District & Sessions Judge/ Chief Judicial Magistrate nominated for the conference)

Provide information requested in the questionnaire in a point-wise manner.

Kindly provide the details as an Annexure.

Details of Manpower in District (as on 30.11.2019)

1. Provide the following details regarding ministerial staff in your District.

Post	Sanctioned Strength	Present Strength	Vacancies

2. Enumerate the steps currently adopted to fill up vacancies, if any.
3. Whether seniority lists have been prepared and updated; provide details for each category of posts.
4. What are the challenges/obstacles faced in the recruitment process?
5. Methodology adopted to assess future human resource requirements?
6. How is the State responsiveness to requests for increasing the staff strength?

Responses to be forwarded by e-mail to the programme co-ordinators.

- 1) Mr. Yogesh Pratap Singh, Faculty, NJA – yogesh.pratap@nja.gov.in
- 2) Mr. Prasadh Raj Singh, Faculty, NJA – prasadh.singh@nja.gov.in